

NATIONAL COMPANY LAW TRIBUNAL
COURT- I, MUMBAI
SPECIAL BENCH

Item 39

IA 1414/2021 IA 2491/2021 IN C.P. (IB)/4578/(MB)/2019

CORAM:

SHRI. MANOJ KUMAR DUBEY
HON'BLE MEMBER (T)

SHRI. KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **Shalimar Petro Products Pvt Ltd V/s
Supreme Infrastructure India Ltd.**

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Sections 60(5) & 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 23.12.2022, for further consideration and hearing.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Vedant Kedare

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)